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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO. II  
SPECIAL BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No. 187&188/2018 in CP No. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Jhansi Laxmi representing Mr. V. Harish Kumar (Adv)	PCS	jhansi_laxmi@rediffmail.com 9848710570	

**ORDER**

IA 187/2018 and IA 188/2018 are listed today. Counsels requested time to file counters in these two IA's. List it on 06.07.2018 for hearing and for filing counters. Main matter is also listed on the same date.

  
MEMBER JUDICIAL